

that 37,000 pensioners have been paid a total sum of Rs. 69,37,000 on account of arrears. Large numbers of further payments would have been made since then.

A sizeable addition to the office of the Controller of Defence Accounts (Pensions) Allahabad has been sanctioned for a period of two years with effect from the 1st February 1961, in this connection. As regards Post Offices, a commission is paid on the amounts of pension actually paid to military pensioners, and the question of providing extra staff in the Post Offices falls within the purview of the Director General, Post and Telegraphs. Payment through Post Offices is made in the Delhi and Punjab Circles. Necessary instructions are being issued by the Post and Telegraph Directorate for the provision of certain extra staff, as well as utilisation of available manpower for clearing the accumulations in the matter of payments to the pensioners.

Shifting of Courts from Tirumal Naik Palace

350. Shri Tangamani: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government propose to shift the Courts from Tirumal Naik Palace, Madurai to some other buildings;

(b) if so, by what time will this be effected; and

(c) reasons for the delay in implementation of the decision?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir.

(b) and (c). Do not arise.

Production of Bye-products in Steel Plants

351. Dr. Samantsinhar: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the plant and month-wise quantity of each bye-product produc-

ed in the public sector steel plants in 1961 separately;

(b) quantity of the bye-product that has been utilised in the country and exported in the said year;

(c) the names of the countries that are importing these bye-products; and

(d) price and the quantity of each bye-product by each of the importing countries?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (d). A statement is laid on the table of the House. [See Appendix I, annexure No. 32]

Prices of Betelnuts

352. Dr. Samantsinhar: Will the Minister of Finance be pleased to state:

(a) whether there is any difference in the prices of betelnuts of indigenous and exotic varieties after this year's increased taxation on betelnuts;

(b) action taken to keep the prices of these two varieties of betelnuts distinct; and

(c) what is its present price including the tax?

The Minister of Finance (Shri Morarji Desai): (a) and (c). A statement showing the trends in the weekly wholesale prices of imported and indigenous varieties of betelnuts at Madras, imported variety at Calcutta and indigenous variety at Shimoga during the current year is laid on the Table. [See Appendix I, annexure No. 33].

(b) No specific measures have been considered necessary in this regard.

Chief Justices

**353. { Shri Agadi:
Shri Shankaraiya:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in some States officiating Chief Justices